

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 588**  
TO BE ANSWERED ON 20.07.2016

**URANIUM RESERVE**

588. SHRI MANSHANKAR NINAMA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government is considering for creating its own uranium reserve;
- (b) if so, the details of the efforts made in this regard;
- (c) the countries which are supplying uranium for creating uranium reserve; and
- (d) the country-wise details of imports of uranium during the last two years?

**ANSWER**

THE MINISTER OF STATE FOR, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

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- (a) Yes, Sir.
- (b) Consequent upon Civil Nuclear Co-operation, the Department of Atomic Energy (DAE) has been importing Uranium Ore to meet the Fuel requirements of Safeguarded Nuclear Power Plants. Agreements for import of uranium have been signed with M/s. JSC TVEL Corporation, Russia; M/s. JSC NAC Kazatomprom, Kazakhstan, and M/s. CAMECO, Canada.
- (c) Russia, Kazakhstan and Canada are the countries supplying uranium as on date for creating uranium reserve.
- (d) The country-wise details of imports of uranium during the last two years:

Name of the Firm & Country/Year	2014-15	2015-16
	Quantity in (MT)	
M/s. JSC TVEL Corporation, Russia	296.54*	303.78*
	NIL	42.15\$
M/s. JSC NAC Kazatomprom, Kazakhstan	283.4 <sup>#</sup>	NIL
M/s. Cameco, Canada	NIL	250.74 <sup>#</sup>

\* In the form of Natural Uranium Di-oxide Pellets.

\$ In the form of Enriched Uranium Di-oxide Pellets.

<sup>#</sup> In the form of Natural Uranium Ore-Concentrate.

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